

regard to our present available resources. So what is restored will be applied in the best form in terms of nutritional value.

Shri U. C. Patnalk: In the original ration scale, one of the items was milk ghee, but in the second phase of ration cut, it was substituted by hydrogenated oil. May I know if it is now contemplated to substitute hydrogenated oil by restoring the old milk ghee?

Shri Krishna Menon: This has nothing to do with the cut.

Shri Narayanankutty Menon: When the cut was recently restored, was any increase made in the money paid in lieu of ration? If so, what is the total amount of money paid now?

Shri Krishna Menon: This decision was taken only a few weeks ago and it has not yet been implemented. It will affect everybody concerned equally. I should like to say here that these ration cuts do not apply to troops operating in J. & K. or any other operational areas. These apply to other troops.

Shri Raghunath Singh: May I know whether the full ration will be restored to the soldiers who are posted in the Himalayan region round the border?

Shri Krishna Menon: As I said, in the operational areas, these cuts do not apply. In fact, there are other ration scales there; they are better than the normal scales.

1961 CENSUS

*1414. **Shri Hem Raj:** Will the Minister of Home Affairs be pleased to state:

(a) whether any census is proposed to be taken of the scripts that are in vogue for writing the regional languages;

(b) if not, will it be done in States where there is no quarrel on the spoken language but on the script of their writing as for example in Punjab;

(c) whether it is a fact that there were open clashes in the last census operations in the Punjab on the question of the enumeration of script;

(d) if so, what precautions are being taken to avoid it this time; and

(e) when the census operation is to be taken up in the snow-bound areas of Punjab like Lahaul, Spiti in Tehsil Kulu and Bara Bhangal in Tehsil Palampur in the Kangra District of Punjab?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). In accordance with the past Indian Census practice, there will be no question on script at the 1961 census.

(c) at the last census there were no clashes on the enumeration of script. However, there was an altercation in a village on the question of enumeration of mother-tongue.

(d) It is hoped that there will be no such altercations during the forthcoming census. If necessary, due precautions will be taken.

(e) In these snow bound areas of Punjab the enumeration will be completed in September/October, 1960.

Shri Hem Raj: In the last census, so far as the language is concerned, there were no data—and there are still no data available—so far as the Punjab is concerned. May I know whether steps will be taken in the next census to see that data regarding language will be available?

Shri G. B. Pant: The mother-tongue will be recorded.

Shri Hem Raj: So far as the census of 1951 is concerned, there are no data available in it regarding language. It is recorded that those papers are lost. Moreover there were clashes. May I know whether any steps are being taken now so that these things may not happen again?

Shri G. B. Pant: The mother-tongue will be recorded, but no record of the script has been maintained in the pre-

vious censuses, nor is it intended to make a change in the forthcoming census.

Shri Hem Raj: In view of the fact that the two Committees which had been set up by the Punjab Government have still not been able to solve this problem, and communal passions are rising higher and higher.....

Shri D. C. Sharma: No, no.

Shri Hem Raj:...what steps do Government propose to take?

Shri G. B. Pant: I will be happy if the Census Commissioner is able to work out a miracle.

Shri Hem Raj: What steps do Government propose to take so that the census of the language may be taken correctly in the Punjab?

Shri G. B. Pant: The Government will appoint officers of a reliable and independent character.

Shri Daljit Singh: When there is one language in every State, what is the reason for a separate entry in the census? Why has the thought occurred?

Shri G. B. Pant: There is no State in which all people speak only one language.

Shri Ajit Singh Sarhad: Is it not a fact that the form for data about the spoken language was eliminated under the orders of the Prime Minister in the last census because a wrong and false propaganda was made asking individuals to give a certain language as spoken language when in fact it was not?

Shri G. B. Pant: I think what people were asked to state was with relation to their mother-tongue. As to the spoken language, several of us have the privilege of speaking more than one language.

Shri D. C. Sharma: May I know if Government will see to it that there is no interference made by any official so far as the recording of the spoken language of a person is concerned,

not only in the Punjab but in the whole of India?

Shri G. B. Pant: I think that what Government hopes, and that is what Government is trying to do to the maximum extent it can.

Dr. Sushila Nayar: Just as Government has decided not to have caste included in the Census, is there any proposal not to have language enumeration also omitted so that these differences disappear? (*Interruption*).

Shri G. B. Pant: Now there is the proposal about the continuance of the mother tongue; that has been approved. But, otherwise, there is no proposal for making any entry about language or languages.

Shri P. E. Patel: In West Khandedh the dialect was taken in the Census of 1941 and at other places it was not taken. I want to know whether that practice will be followed as has been followed in West Khandedh?

Shri G. B. Pant: The practice of recording as mother tongue whatever the person concerned declares as being his mother tongue will be continued.

Shri Tangamani: May I know whether electronic methods will be used for preparing the 1961 Census as it is sought to be done in the U.K. also?

Shri G. B. Pant: So far we have not made sufficient progress to make a record of census operations in every house through electronics. When we have electricity all over, then that stage may arise.

Raja Mahendra Pratap: May I know, when castes are there why not take into account all the castes that there are in the country? For scientific reasons also it is necessary to know what people are of what castes and how many castes there are in the country.

Shri G. B. Pant: I was under the impression that the hon. questioner had always been against the system

of castes (*Interruptions*). When I was with him 50 years ago, he condemned the system of caste in very unequivocal terms; and I hope he continues to adhere to that opinion.

Raja Mahendra Pratap: In Hindu religion we cannot do away with Brahmins, so that Brahmins must remain so long as Hindu religion remains. And, so long as Brahmins remain other castes also must remain. (*Interruptions*).

Shri G. B. Pant: If the dependence of other castes is related to the extermination of the Brahmins, then, some methods have to be devised for that.

Shri Daljit Singh: May I know the details of the entries that will be filled up in this census? Will Scheduled Castes and Scheduled Tribes be entered separately?

Shri G. B. Pant: Schedules Tribes and Scheduled Castes will be entered.

Shri D. C. Sharma: May I know whether the feeling of casteism is stronger among the non-Brahmins than among the Brahmins?

Mr. Speaker: It is asking too much.

Shri G. B. Pant: I think it is strong enough in all.

Shri Tyagi: Brahmin is not a caste. I might clarify that. I protest Brahmins are not a caste.

Shri Raghunath Singh: May I know the caste of Tyagiji?

Shri Ram Krishan Gupta: May I know whether it is a fact that during the previous census, especially in Punjab, the Scheduled Castes were forced to write down a certain language? May I also know whether arrangements will be made during this census that they may not be compelled to do so?

Shri G. B. Pant: No one should ever be compelled to state an untruth.

Recommendations of the Second Pay Commission

*1415. **Shri Ram Garib:** Will the Minister of Finance be pleased to state:

(a) how long Government are likely to take to announce their decision regarding pay scales as recommended by the Second Pay Commission;

(b) whether the decision will be announced during the current session of the Parliament; and

(c) if not, the reasons therefor?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). The Pay Commission have recommended specific scales of pay for major classes and groups of staff, which do not cover all posts, and in some cases, they have only recommended a pay structure in segments. The fitting of various posts into one or another of the new pay scales or revised pay structure on the pattern recommended by the Commission, with due regard to vertical and horizontal relativities between various categories, has to be done in consultation with the administrative Ministries and Departments of the Government of India. This is being done, and it will naturally take some time to finalise the pay scales. Every effort is being made to complete the work as expeditiously as possible.

Shri S. M. Banerjee: Since Government is considering the various pay scales recommended by the Pay Commission, I want to know whether the representatives of the various organisations will be consulted to see that these recommendations do not adversely affect any section of the employees.

Shrimati Tarkeshwari Sinha: All the unions and associations had ample opportunities to give their opinions and views to the Pay Commission and Government as a whole. It is not proposed to consult them. We have sent our proposals to the various